GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UN-STARRED QUESTION NO. 4087 TO BE ANSWERED ON 24.03.2023

SCHEMES FOR WOMEN AND CHILDREN

4087. SHRI JAMYANG TSERING NAMGYAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a. the present status of Integrated Child Development Scheme (ICDS) and Women Empowerment Schemes being implemented in the UT of Ladakh;
- b. the steps being taken to ensure complete food coverage in Anganwadi Centres for the boys/ girls and pregnant/lactating mothers in UT of Ladakh;
- c. whether any task force has been constituted by the Government for proper planning of these schemes in UT of Ladakh and if so, the details thereof; and
- d. the details of funds released/provided for these schemes in the last and the current budget?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) In Ladakh, a total of 13 Projects and 1173 Anganwadi Centres have been sanctioned out of which all the Projects and 1138 Anganwadi Centres are operational. Under Anganwadi Services, a package of six services, comprising Supplementary nutrition; pre-school non-formal education; nutrition and health education; immunization; health check-up; and referral services are provided to targeted beneficiaries i.e. all children below 6 years of age, Pregnant Women and Lactating Mothers. Three of the six services namely, Immunization, Health Check-up and Referral Services are delivered through Public Health Infrastructure under the Ministry of Health & Family Welfare.

As far as Schemes related to women empowerment are concerned, the Sambal Division of the Ministry implements three components of the sub-scheme 'Sambal' under Umbrella Scheme 'Mission Shakti', namely One Stop Centre and Universalization of Women Helplines for women across the country including UT of Ladakh. The details are as under:

One Stop Centre: Popularly known as Sakhi Centres, the One Stop Centre (OSC) component is being implemented across the country since 1st April 2015. The objectives of the One Stop Centre Scheme are to provide integrated support and assistance to women affected by violence, both in private and public spaces under one roof and facilitate immediate, emergency and non-emergency access to a range of services including medical aid & assistance, legal aid and legal counselling, temporary shelter upto 5 days, police facilitation, sycho-social counselling support to the women survivors / victims of violence and women in distress. As of now, 2 OSCs

are operational in UT of Ladakh and upto December, 2022, 46 women have been assisted.

The Universalisation of Women Helpline (WHL) component is implemented since 1st April, 2015 with the aim to provide an immediate and 24 hour emergency and non-emergency response to women affected by violence across the country by referral service. Under the Scheme, a toll-free 24-hours telecom service through short code 181 is provided to women seeking support and information.

Further, **Beti Bachao Beti Padhao (BBBP)** was launched on 22nd January, 2015 to address the declining Child Sex Ratio (CSR) and related issues of women empowerment and aims to change mind-set to value girl child. In the XV Finance Commission period Scheme has been approved as a component of Sambal Subscheme of under Shakti and has been expanded to cover all the districts of the country through multi-sectoral interventions.

Under the newly approved Mission Shakti, **Swadhar Greh** for women in difficult circumstances and **Ujjawala Home** for women victims of trafficking have been merged and renamed as **Shakti Sadan** which is an Integrated Relief and Rehabilitation Home for women in distress situations and difficult circumstances.

Pradhan Mantri Matru Vandana Yojana (PMMVY) is a centrally sponsored Scheme which is being implemented through State Governments/UT Administrations across the country including Ladakh UT since 01.01.2017. Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir. Under PMMVY, payment of maternity benefits of ₹5,000/- in beneficiary's bank/post office account linked to her Aadhaar Number in Direct Benefit Transfer (DBT) mode. The eligible beneficiary is entitled to receive the remaining cash incentive as per approved norms towards Maternity Benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets ₹6000/-. Under Mission Shakti, w.e.f. 01.04.2022, the maternity benefits of ₹6000 is also provided to beneficiaries for second child subject to condition that the second child is a girl in one instalment after the birth of the child.

(b) In order to eradicate malnutrition among pregnant women and lactating mothers and children upto the age of 6 years, supplementary nutrition is provided as per the nutritional norms given below for 300 days in a year:

S.No.	Categories	Types of food
1.	Children (0-6 months)	Exclusive Breast feeding for first 6 months of life.
2.		Take Home Ration containing 500 calories of energy and 12-15 gms of protein in the form that is palatable to the child.
3.	children	Same type of food as above with food supplement of 800 calories of energy and 20-25 gms. of Protein.
4.		Morning snack in the form of milk/banana/ seasonal fruits etc. and Hot cooked Meal.
5.	children	Additional 300 calories of energy and 8-10 gms. of Protein in the form of micro-nutrient fortified food and/or energy dense food.
6.	U	Take Home Ration in the form of micro-nutrient fortified food and/or energy dense food.

- (c) From time to time, Government has taken steps for strengthening Anganwadi Services. These include provision of construction of Anganwadi Centres under Convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), provision of drinking water and sanitation facilities at AWCs under Swachhta Action Plan (SAP), allocation of fortified rice under WBNP etc. There have been sustained engagements with State Governments/UT Administrations for review and improvement including recent interactions to discuss implementation related issues to strengthen services. Further, Streamlined Guidelines were issued on 13.01.2021, covering several aspects such as quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts and data management and monitoring through "Poshan Tracker" for transparency, efficiency and accountability in delivery of Supplementary Nutrition. The Ministry of Women and Child Development also undertakes regular VCs and meetings to review/monitor implementation of the above schemes.
- (d) During the current financial year 2022-23, an amount of Rs.1876.57 lakhs has been released to the UT of Ladakh under Anganwadi Services. An amount of Rs.30.00 lakhs was released during 2021-22 under One Stop Centre component.

At present, common Women helpline was operational in UTs of Jammu & Kashmir and Ladakh. Upto December, 2022, 132573 calls have been handled. An amount of Rs.65.76 lakhs was released during 2021-22 under Women Helpline component to J&K.

Under BBBP Scheme and Shakti Sadan Scheme, no fund has been released to the UT of Ladakh during the last and the current Financial Year.

Details of funds released to the UT Administration of Ladakh under PMVVY during the last year and current financial year is as follows:

2021-22 (Rs. in Lakh)	2022-23 (Rs. in Lakh) (as on 23.03.2023)
37.95	31.18
